

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 168/2026**

IN THE MATTER OF:

RAJENDRA TYAGI

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENT(S)

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Date:01/07/2026

THROUGH

Place: New Delhi



**Priyanka swami
Advocate**

**Standing Counsel for the State of U.P.
F-13, Jangpura, New Delhi 110014
E-mail: advpriyankaswami@gmail.com**

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IN THE MATTER OF:

RAJENDRA TYAGI

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**REPLY ON BEHALF OF RESPONDENT-GHAZIABAD DEVELOPMENT
AUTHORITY ALONG WITH SUPPORTING AFFIDAVIT**

MOST RESPECTFULLY SHOWETH:

I, LAVKESH KUMAR S/o RISHIRAM SINGH aged about 56
years, presently posted as EXECUTIVE ENGINEER Ghaziabad

Development Authority (GDA), do hereby solemnly affirm and state as under

1. That I am posted as above and I am well conversant with the facts and circumstances of the present case and am competent to swear the present affidavit.
2. That the accompanying compliance affidavit has been drafted by the counsel on my instructions. The contents of the present affidavit are true and correct and are derived from the official records and no material fact has been concealed therefrom.
3. That the present reply is being filed on behalf of the Ghaziabad Development Authority (GDA), State of Uttar Pradesh, constituted under the Uttar Pradesh Urban Planning and Development Act,



01 JUL 2026

1973 as Statutory planning authority, and in compliance with the Order dated 19.03.2026, whereby notice was issued to the answering Respondent.

4. That the instant application in question relates to various issues related to the 200-acre area of Sai Upvan such as accumulation of solid waste, legacy garbage, illegal construction activities, reclamation of a portion of the forest area by filling it with soil, cattle grazing, inundation by sewage/waste water and other non-forest activities etc., have been addressed.
5. That it is humbly submitted that the Sai Upvan is maintained by the Municipal Corporation of Ghaziabad. Thus jurisdiction of the same does fall under answering Respondent and hence no action is required from the answering Respondent in the instant matter.
6. That the facts stated hereinabove are based upon official records, documents available in the office, and the same are being respectfully submitted before this Hon'ble Tribunal for appropriate consideration and further necessary orders as may be deemed fit in the interest of justice and environmental compliance.



DEPONENT

लवकेश कुमार
अधिसासी अभियन्ता

01 JUL 2026

VERIFICATION:

Verified at.....on this..... day of June, 2026 that the contents of the above affidavit are correct to my knowledge as derived from the official record available in my office and believed to be true. No part of it is false and nothing material has been concealed therefrom.

Date 01.07.2026

✓
 अश्वकेश कुमार
 अधिशासी अभियन्ता
DEPONENT

Through Counsel

✓ EXECUTIVE ENGINEER.

Ghaziabad Development Authority (GDA)




प्रमाणित किया जाता है कि Laxman Kumar
 श्री Laxman Kumar निवासी Plot No. 60 A
 ने आज दि. 01/07/26 को यह शपथ पत्र
 मेरे समक्ष प्रस्तुत किया।
 क्रमांक.....


संजय कुमार
 नोटरी
 भारत सरकार

01 JUL 2026

Emp Code: L-020 GDA-0391



Card Holder's Signature



LAVKESH KUMAR
 Designation. EXECUTIVE ENGINEER
 Mobile. 07290046139
 Blood Group.
 Date of Birth. 10-10-1969

GHAZIABAD DEVELOPMENT AUTHORITY
 (Ministry of Housing U.P State Government)
 Vikas Marg , Ghaziabad (U.P) Secretary, GDA



LAVKESH KUMAR
 S/o Sh. RISHI RAM SINGH
 B-29, MAHENDRA ENCLAVE SHASHTRI NAGAR GHAZIABAD (U.P.)

This card is the property of GHAZIABAD DEVELOPMENT AUTHORITY to whom it must be returned upon request or if found. The use of this card is covered by the term and conditions of the Authority. If found please return to:

GHAZIABAD DEVELOPMENT AUTHORITY
 (Ministry of Housing U.P State Government)
 Vikas Marg , Ghaziabad (U.P)
 Phone : 0120-2791126, 2792132, 2790659. Fax ; 0120-2798979




 लवकेश कुमार
 अधिशासी अभियन्ता

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BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
NEW DELHI

OA NO.-168/2026

Sri Rajendra Tyagi

VERSUS

Union of India & ORS.

I, **M P Singh**, Joint Secretary/Prabhari Vidhi, Ghaziabad Development Authority, Ghaziabad in the above matter hereby appoint and retain **Smt. Priyanka Swami, Advocate** to appear act and plead for me/us in the above matter and to conduct/prosecute and defend the same in all interlocutory or miscellaneous proceedings connected with the same or with any decree orders passed therein, appeals and/or other proceedings therefrom and also in proceedings for review of judgment and for leave to appeal to Hon'ble High Court and to obtain return of any documents filed therein, or receive any money which may be payable to me/us.

I/We further authorize him to appoint and instruct any other legal practitioner authorizing him to exercise the powers and authorities hereby conferred upon the Advocate whenever he may think fit to do so.

I/We hereby authorize him/them on my/our behalf to enter into a compromise in the above matter, to execute any decree/order therein, to appeal from any decree/order therein and to appeal, to act and to plead in such appeal or in any appeal preferred by any other party from any decree/order therein.

I/We agree if I/We fail to pay the fees agreed upon or to give the instructions at all stages he/they is/are at liberty to retire from the case and recover all amounts due to him/them and retain all my/our monies till such dues are paid.

And I/We the undersigned to hereby agree to ratify and confirm all acts done by the advocate or his substitute in the mater as my own acts, as if done by me/us to all intents and purposes.

Executed by me/us this. _____ day of _____ 2026_____ at _____

Executant's are personally known to me he has/they have signed by me


Satisfied as to the identity of executant's signature's

(Where the executant's is/are illiterate blind or unacquainted with the language of Vakalat).

Certified that the contents were explained the executant's in my presence in _____ the language known to him/them who appear/s perfectly to understand the same and have/have signed in my presence.

Accepted

Accepted


 06-05-2026
Signature's H
 J.S./Prabhari Vidhi
 G.D.A. Ghaziabad